

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4963
TO BE ANSWERED ON 26TH MARCH, 2018
ORGANISED AND UNORGANISED SECTOR**

4963. SHRI RAM KUMAR SHARMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the entire labour class in the country is divided between organised and unorganised sector to earn their livelihood;**
- (b) if so, the details thereof and the response of the Government thereto;**
- (c) the percentage of labourers engaged in organised and unorganised sector in the country during 2014-17;**
- (d) whether there is a huge variation in wages of labourers working in organised and unorganised sector; and**
- (e) if so, the details thereof and on an average the extent of difference in the wages of the above mentioned labour classes?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): Estimates of employment and unemployment are obtained through labour force survey conducted by National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation. As per the last available NSSO survey results, the category-industry sector wise distribution of workers during 2011-12 is given below:

(Figures in %)

Worker	Industry Sector		
	Unorganized	Organised	Total
Informal	82.6	9.8	92.4
Formal	0.4	7.2	7.6
Total	83.0	17.0	100.0

Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions.

Minimum wages in States vary due to variations in socio-economic and agro-climatic conditions, income, prices of essential commodities, paying capacity, productivity and local conditions. A statement showing the category wise variation in minimum wages in different States/Union Territories as on 01.11.2017 is placed at Annexure-I.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO.4963 FOR 26-03-2018 REGARDING ORGANISED AND UNORGANISED SECTOR.

CATEGORY WISE VARIATION IN MINIMUM WAGES PER DAY IN ALL STATES & UTs AS ON 01.11.2017(PROVISIONAL)

		Categories							
		Unskilled		Semi Skilled		Skilled		Highly Skilled	
		Min.	Max.	Min.	Max.	Min.	Max.	Min.	Max.
	Central Sphere	308.00	536.00	315.00	593.00	342.00	653.00	373.00	653.00
1	Andhra Pradesh	69.27	-	-	-	-	-	-	895.83
2	Arunachal Pradesh	150.00	170.00	160.00	180.00	170.00	190.00	-	-
3	Assam*	240.00	-	280.00	-	350.00	-	450.00	-
4	Bihar	181.00	197.00	188.00	206.00	232.00	251.00	282.00	308.00
5	Chhattisgarh	234.00	325.00	249.95	350.00	242.79	380.00	338.00	410.00
6	Goa	307.00	465.00	321.00	465.00	386.00	465.00	418.00	465.00
7	Gujarat	178.00	276.00	276.00	284.00	284.00	293.00	-	-
8	Haryana	318.46	-	334.39	351.11	368.66	387.10	406.45	-
9	Himachal Pradesh	184.87	210.00	199.12	227.00	228.37	254.17	242.40	314.50
10	Jammu & Kashmir	225.00	-	350.00	-	400.00	-	-	-
11	Jharkhand	221.61	237.44	232.16	253.27	306.03	327.14	353.52	369.90
12	Karnataka	231.92	569.44	272.13	476.83	277.76	592.13	282.41	554.44
13	Kerala	287.00	510.00	289.70	498.00	278.60	533.00	284.60	556.00
14	Madhya Pradesh	200.00	274.00	266.00	360.00	312.00	408.00	355.00	410.00
15	Maharashtra	180.00	315.49	-	-	-	-	-	-
16	Meghalaya	189.00	-	201.00	-	212.00	-	235.00	-
17	Manipur	122.10	122.10	129.97	129.97	132.60	132.60	-	-
18	Mizoram	270.00	-	300.00	-	370.00	-	460.00	-
19	Nagaland	115.00	-	125.00	-	135.00	-	145.00	-
20	Odisha	200.00	-	220.00	-	240.00	-	260.00	-
21	Punjab	275.08	305.83	323.62	-	358.12	-	397.82	-
22	Rajasthan	207.00	-	217.00	-	227.00	-	277.00	-
23	Sikkim	220.00	-	242.00	-	275.00	-	319.00	-
24	Tamil Nadu	182.73	-	-	-	-	-	-	505.10
25	Tripura	179.96	359.00	197.42	389.00	220.76	419.00	325.00	630.84
26	Uttarakhand	200.00	272.12	231.54	291.54	235.31	310.96	249.23	356.35
27	Uttar Pradesh	161.00	211.67	233.33	300.71	261.33	354.67	299.17	418.83
28	West Bengal*	211.00	278.00	232.00	306.00	255.00	337.00	370.00	-
29	A. & N. Islands	297.00	327.00	309.00	345.00	322.00	396.00	343.00	407.00
30	Chandigarh	350.00	-	356.00	359.00	367.00	376.00	391.00	-
31	D & N Haveli	277.70	-	285.70	-	293.70	-	-	-
32	Daman & Diu	287.50	-	295.50	-	303.50	-	-	-
33	Delhi	522.00	-	575.00	-	633.00	-	-	-
34	Lakshadweep	267.20	-	292.20	-	317.20	-	342.20	-
35	Puducherry	55.00	255.00	-	-	-	-	-	-
36	Telangana	69.27	-	-	-	-	-	-	380.48

* Rates for unskilled workers for Assam and West Bengal exclude Tea garden workers.

Source: Information as received from States and Official information as available in public domain.